

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2784
ANSWERED ON:11.08.2010
DAMAGE TO RESIDENCES
Ju Dev Shri Dilip Singh

Will the Minister of COAL be pleased to state:

- (a) the number of houses in residential areas damaged during each of the last three years due to explosions conducted in the open cast mines of Coal India Limited (CIL);
- (b) the compensation given to the owners of these residences during the said period;
- (c) whether the Government has received any complaints regarding insufficient compensation paid to the owners of these residences in South Eastern Coalfield Limited (SECL) mines;and
- (d) if so, the action taken by the Government to settle this issue?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL AND MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

- (a): No such incident of damage of the houses located in the residential areas due to explosion conducted in the opencast mines of CIL has been reported during the last three years.
- (b) to (d): Does not arise in view of reply given to part
- (a) above.